Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN : U24129KA1994PTC016040

Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS

Summary as on 04th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 1 - List of secured financial creditors belonging to any class of creditors Amount in Rs. **Details of Claim Details of Claim Admitted** Received Remarks, SI Name of the Amount of Amount of any mutual dues, Amount of claim Amount of claim No Creditor Amount of Amount Covered Amount Whether **Contigent Claim** that may be set- off not admitted under verificati on if any Date of Amount Nature of % of Voting Claim by Security Covered by Related Receipt claimed Share in SCC Claim admitted Interest gurantee Party ?